

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 356 OF 2017 &**  
**IA NO. 967 OF 17**

**Dated: 26<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

|  |      |                      |
|--|------|----------------------|
| <b>Tamil Nadu Spinning Mills Association</b>                   | .... | <b>Appellant(s)</b>  |
| <b>Vs.</b>   |      |                      |
| <b>Tamil Nadu Electricity Regulatory Commission &amp; Anr.</b> | .... | <b>Respondent(s)</b> |

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
Mr. S. Vallinayagam for R-2

**ORDER**

The learned counsel, Mr. Kumar Mihir, appearing for the Appellant submitted that this matter may kindly be posted on 02.05.2018 to enable him to take latest instructions in the matter and make his submissions.

The submission made by the learned counsel appearing for the appellant, as stated above, placed on record.

List this matter on **02.05.2018**, as agreed by the counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*Pr/kt*

**(Justice N.K. Patil)**  
**Judicial Member**